

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 73 of 2014

&

IAS-142 & 197 of 2014

Dated : 1st October, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

M/s Aditya Industries

..... Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory

Commission & Ors.

..... Respondent(s)

Counsel for the Appellant(s):

Mr. R.K. Mehta
Mr. Elangban P.S.

Counsel for the Respondent(s):

Mr. Anand K. Ganesan &
Ms. Swapna Seshadri

ORDER

At the request of the learned counsel for the appellant, post the matter for hearing on **11th November, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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